

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 129**  
TO BE ANSWERED ON 02.02.2018

**Environmental Clearance**

129. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether his Ministry has asked the Ministry of Mines the need to clearly define the role of District Level Authorities in the process of granting Environmental Clearance in the New National Mineral Policy;
- (b) if so, the details thereof;
- (c) whether his Ministry has received any communication from Ministry of Mines and if so, the details thereof; and
- (d) whether any guidelines have also been issued by the Ministry in this regard and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. MAHESH SHARMA)**

(a) and (b) Yes Madam, the Ministry vide letter dated 6<sup>th</sup> December 2017 has communicated to the Ministry of Mines that the role of District Level Authorities needs to be defined in the new National Mineral Policy including the need for addressing issues related to air, water and soil pollution, besides illegal mining etc.

(c) and (d) No Madam.

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